

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (CAA) No. 1/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Jagadamba Power & Alloys Ltd. & Anr.
Under Section	230-232

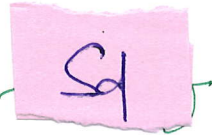
For Petitioner (s) :

For Respondent (s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing today.
Adjourned to 20.03.2023, on top of the Board.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)